

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 24.05.2022 (TUESDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. Barun Mitra, Member (Technical)

### For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Contempt Case (AT) No. 25 of 2019 in Comp. App. (AT) (Ins) No. 483 of 2018	EIH Ltd. Vs. Subodh Kumar Agrawal	Arijit Mazumdar	Sumant Batra-RP

### For Admission (After Notice)

2.	Comp. App. (AT) (Ins) No. 773 of 2021	Rajesh Sabharwal Vs. Desein Pvt. Ltd.	Richa Kapoor	
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### For Hearing

3.	Comp. App. (AT) (Ins) No. 769 & 770 of 2021	Insolvency and Bankruptcy Board of India Vs. Aditya Kumar Proposed IRP of Adjoin Built & Developers Pvt. Ltd.	Vikas Mehta	Aditya Kumar-R1 Nrinal H. Vardhan-R2
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### For Directions - to Settle Date

4.	Comp. App. (AT) (Ins) No. 724 of 2021	Dilip Kumar Manubhai Bhalodia & Anr. Vs. JM Financial Asset Reconstruction Company Ltd. & Anr.	Malak Bhatt	Anil Bhatia Kajal Sharma Sonal Jain-R1 Rajesh Srivastava-R2
5.	Comp. App. (AT) No. 273 of 2019	Shirish Vinod Shah (HUF). Vs. Bharti Telecom Ltd & Ors.  <b>With</b>	Anirudh	Atul Menon Aakanksha Kaul(R2) Ashim Sood (R3)
6.	Comp. App. (AT) No. 274 of 2019	Hasmukh Mithalal Nagori. Vs. Bharti Telecom Ltd & Ors.  <b>With</b>	Anirudh	Atul Menon Aakanksha Kaul(R2) Ashim Sood (R3)

7.	Comp. App. (AT) No. 275 of 2019	Adwaeet A. Shah & Ors. Vs. Bharti Telecom Ltd & Ors.  <b>With</b>	Anirudh	Atul Menon Aakanksha Kaul(R2) Ashim Sood (R3)
8.	Comp. App. (AT) No. 276 of 2019	Mahendra A Shah & Ors. Vs. Bharti Telecom Ltd & Ors.  <b>With</b>	Anirudh	Atul Menon Aakanksha Kaul(R2) Ashim Sood (R3)
9.	Comp. App. (AT) No. 277 of 2019	Chhaya Kamlesh Parekh. Vs. Bharti Telecom Ltd & Ors.  <b>With</b>	Anirudh	Atul Menon Aakanksha Kaul(R2) Ashim Sood (R3)
10.	Comp. App. (AT) No. 278 of 2019	Kanta Shah. Vs. Bharti Telecom Ltd & Ors.  <b>With</b>	Anirudh	Atul Menon Aakanksha Kaul(R2) Ashim Sood (R3)
11.	Comp. App. (AT) No. 279 of 2019	Ramesh Shah. Vs. Bharti Telecom Ltd & Ors.  <b>With</b>	Anirudh	Atul Menon Aakanksha Kaul(R2) Ashim Sood (R3)
12.	Comp. App. (AT) No. 280 of 2019	Bharati Vinod Shah. Vs. Bharti Telecom Ltd & Ors  <b>With</b>	Anirudh	Atul Menon Aakanksha Kaul(R2) Ashim Sood (R3)
13.	Comp. App (AT) No. 336 of 2019 & I.A. No. 443 of 2021	Akash Khandelwal & Ors. Vs. Bharti Telecom Ltd. & Anr.  <b>With</b>	Manoj Kumar	Atul Menon
14.	Comp. App. (AT) No. 337 of 2019	Shubham Gupta Vs. Bharti Telecom Ltd & Ors.  <b>With</b>	Sandeep Bisht	Dhruv Rana Gopal Singh-R2 Ashim Sood-R3
15.	Comp. App. (AT) No. 338 of 2019	Manish Lamba & Ors. Vs. Bharti Telecom Ltd & Ors.  <b>With</b>	Rohan Chawla	Dhruv Rana Gopal Singh-R2 Ashim Sood-R3
16.	Comp. App. (AT) No. 339 of 2019	Rajesh Jain Vs. Bharti Telecom Ltd & Ors.  <b>With</b>	Shikhar Shrivastava	Dhruv Rana Gopal Singh-R2 Ashim Sood-R3
17.	Comp. App. (AT) No. 340 of 2019	Pannalal Bhansali Vs. Bharti Telecom Ltd & Ors.  <b>With</b>	Sandeep Bisht	Dhruv Rana Shaurya Mittal-R1 Gopal Singh-R2 Ashim Sood-R3

18.	Comp. App. (AT) No. 354 of 2019	Anuradha Modi & Ors. Vs. Bharti Telecom Ltd & Ors.	Manish Kaushik	
19.	Comp. App. (AT) No. 35 of 2020	Nitin Rekhan Vs. MP Promoters Pvt. Ltd.	Manish Kaushik	
20.	Comp. App. (AT) No. 116 of 2021	Dashmesh Impex Pvt. Ltd. & Anr. Vs. Registrar of Companies, NCT of Delhi & Haryana	Awnish Kumar	Lata Sisodiya-R1

**02:00 PM**

**In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial)**

**For Directions - to Settle Date**

21.	Comp. App. (AT) (Ins) No. 179 of 2019	State Bank of India & Anr. Vs. Visa Infrastructure Ltd.	PBA Srinivasan	V.V.V Shastri Jeemon Raju K-R1
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**After rising of Chairperson Court**

**In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

**For Hearing**

22.	Comp. App. (AT) No. 94 of 2021  (PH)	Mustansir Changi Vs. The Hussani Lakada Bazar Pvt. Ltd. & Ors.	Ananyaa Mazumdar	Hetal patel-R1 to R6 Avinash Mathews Karan Mathur-R1
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**For Directions - to Settle Date**

23.	Comp. App. (AT) (Ins) No. 512 of 2021  (PH)	Anita Jindal Vs. Jindal Buildtech Pvt. Ltd. & Anr.	Himanshu Satija	Himanshu Yadav -R2 Eshna Kumar-RP
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1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**By order of Hon'ble Chairperson**  
-sd/-  
**Registrar**